## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## LOK SABHA UNSTARRED QUESTION NO. 3620 TO BE ANSWERED ON 16.03.2018

### **Infrastructure Projects**

#### 3620. SHRI K.N. RAMACHANDRAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the National Green Tribunal has recently issued orders to stop various infrastructure projects in Tamil Nadu and filed cases against several Builders;
- (b) if so, the details and their current status thereof;
- (c) whether the Government has imposed ban on the issuance of No-objection Certificate and environmental clearances for several realtors and construction companies in the State and if so, the details thereof;
- (d) whether his Ministry had conducted any inspection to probe on the erring realtors and construction companies; and
- (e) if so, whether the committee has submitted its report to his Ministry and if so, the details thereof?

## **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

- (a) & (b) No Madam.
- (c) The Ministry of Environment, Forest and Climate Change has not imposed any ban on issuance of No-Objection Certificate (NOC) for environmental clearances to construction companies and industries in the country, including Tamil Nadu. Ministry accords prior environmental clearance for projects or activities listed in the Schedule to the Environment Impact Assessment (EIA) Notification, 2006 (and its amendments) after having followed the prescribed process in the said notification.
- (d) & (e) No Madam.

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